

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2749
ANSWERED ON:07.12.2009
CLOSURE OF ATI LIMITED
Ray Shri Bishnu Pada

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Andaman Timber Industries (ATI) Limited under South-Andaman district was closed down;
- (b) if so, whether the payment of salary, wages and VRS package of the ATI employees are due to be paid;
- (c) if so, the details thereof alongwith the date on which said payment is due;and
- (d) the steps taken by the Government to protect the interests of such employees?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): Yes, Madam.

(c): As per information provided by Andaman Nicobar Administration,a sum of Rs. 2.64 crore (approximately) is due to be paid to the employees on and from 31.03.2002.

(d): The matter is subjudice as an appeal (SLP) bearing No. 20547 of 2006 is pending before the Hon'ble Supreme Court of India.